

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1337 of 2019

IN THE MATTER OF:

Pegasus Asset Reconstruction Pvt. Ltd.

...Appellant

Versus

Yashomati Hospitals Pvt. Ltd.

...Respondent

For Appellant: Mr. Dinkar S., Advocate

For Respondent: Mr. Pallavi Sen Gupta, Advocate for Balaji Srinivasan

ORDER

17.03.2020 This is Part-Heard matter of this Bench.

Relist the matter before this Special Bench on **23rd March, 2020.**

Registry will take directions regarding time of the formation of Special Bench on 23rd March, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Basant B./md